

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/184/2016

NAME OF THE PETITIONER(S)

: Venkatraman Shivkumar

NAME OF THE RESPONDENT(S)

: M/s Then India Energy Private Limited & 13 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

· KS. Shankar Chakrapani For k. Ramasanny

For Enfondent 1 - LAUTHA BALAII. Fre 273 E. PACHIAPPAN. 100.

## **ORDER**

Counsel for petitioner present. Counsel for R1, counsel for R2 & R3 and counsel for R4 & R11 are present Heard submissions by both the sides. Order is reserved.

\_sdr

K Anantha Padmanabha Swamy Member (Judicial)